COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 204 OF 2016

Dated: 27th November, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Aravali Power Company Pvt. Ltd **.... Appellant(s)**
Vs.
Haryana Power Purchase Centre & Ors. **.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms.Poorva Saigal
Mr. Shubam Arya

Counsel for the Respondent(s) : Mr. Vivek Kr. Pandey
Ms. Monika Saini for R-2

Mr. R.B. Sharma
Mr. Mohit Mudgal for R-3

Mr. Sethu Ramalingam for R-5

ORDER

As agreed by the learned counsel for the parties, list the matter on ***21.01.2019.***

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

mk/pk